

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 5519  
TO BE ANSWERED ON 06.04.2017

COMPLAINTS RECEIVED UNDER NSAP

5519. SHRI JUGAL KISHORE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the amount of funds allocated, released and expenditure incurred under the National Social Assistance Programme (NSAP) during the last two years, State/ UT-wise;
- (b) whether the Government has received complaints regarding misappropriation of the funds under the said programme and violation of the set guidelines during the said period;
- (c) if so, the details thereof; and
- (d) the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI RAM KRIPAL YADAV)

(a): State-wise details of funds allocated, released and expenditure incurred under the National Social Assistance Programme(NSAP) during the last two years is at **Annexure**.

(b) to (d): The task related to identification of beneficiaries, sanction and disbursement of benefit under National Social Assistance Programme Programme (NSAP) is left with the States/UTs. The grievances and requests received through Centralized Public Grievance Redress and Monitoring System(CPGRAMS) as well as physically, in respect of implementation of schemes under NSAP, are forwarded to the concerned State/UTs for appropriate action.

The implementation of the schemes under NSAP is reviewed through periodic Performance Review Committee (PRC) and Nodal Officers Meetings. Schemes are also monitored by National Level Monitors(NLMs) and through Area Officers Visits.

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**Annexure for LS UQ.No. 5519 for reply on 06-04-2017**

**Details of State/UTs -wise Allocation/Release and Expenditure incurred under NSAP (All schemes) during last two years and current year**

(Rs in lakh)

Sl. No.	States/UTs	2014-2015		2015-2016	
		Allocation/Release	Total Expenditure reported	Allocation/Release	Total Expenditure reported
1	Andhra Pradesh	33847.55	37447.56	24912.08	30423.97
2	Bihar	99293.82	149438.13	149965.37	124923.40
3	Chhattisgarh	23410.32	26762.24	21502.74	32093.57
4	Goa	0.00	57.01	0.00	11.55
5	Gujarat	11583.30	12940.78	11032.34	16129.28
6	Haryana	5847.00	5847.00	6329.55	6329.55
7	Himachal Pradesh	2492.27	4346.16	2858.49	4848.73
8	Jammu & Kashmir	3453.06	4251.43	3435.46	3286.49
9	Jharkhand	21899.13	30113.50	38883.88	29764.26
10	Karnataka	40012.50	53348.57	38233.55	52571.00
11	Kerala	10489.89	27225.00	15205.19	15205.18
12	Madhya Pradesh	55840.38	50720.05	83699.44	87295.19
13	Maharashtra	37053.67	32842.81	29266.57	35003.74
14	Odisha	53471.22	67748.59	74634.84	67234.41
15	Punjab	5054.50	4809.76	5308.96	8074.49
16	Rajasthan	23456.55	29356.13	23996.44	26061.16
17	Tamilnadu	43889.54	65490.51	73018.07	69693.02
18	Telangana	13024.02	60161.51	17468.16	19592.95
19	Uttar Pradesh	109269.59	136148.25	112759.81	151199.10
20	Uttarakhand	6584.44	8925.21	7126.00	6741.06
21	West Bengal	71603.70	79761.87	70709.83	79749.75

**NE States**

22	Arunachal Pradesh	825.84	825.86	205.02	197.06
23	Assam	20150.36	24890.44	32736.60	30403.09
24	Manipur	1778.79	2497.43	882.78	0.00
25	Meghalaya	1416.96	1826.95	2409.99	3311.80
26	Mizoram	718.68	718.68	1264.12	1264.12
27	Nagaland	1377.93	1838.00	1445.70	1445.70
28	Sikkim	504.36	555.16	269.23	484.33
29	Tripura	5177.89	5648.97	<b>5445.95</b>	3783.45
	<b>Sub Total</b>	<b>703527.26</b>	<b>926543.56</b>	<b>44659.39</b>	<b>40889.55</b>

**UTs**

30	A&N Islands	0.00	13.67	0.00	0.00
31	Chandigarh	0.00	0.00	201.97	178.72
32	D&N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	0.00
34	NCT Delhi	4093.92	4093.92	5429.89	5429.88
35	Lakshadweep	0.00	0.00	0.00	0.00
36	Pondicherry	749.01	705.30	<b>893.73</b>	446.86
	<b>Sub Total</b>	<b>4842.93</b>	<b>4812.89</b>	<b>6525.59</b>	<b>6055.46</b>
	<b>GRAND TOTAL</b>	<b>708662.19</b>	<b>931356.45</b>	<b>861640.08</b>	<b>913176.86</b>

**NR : Not Reported**

